

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 56 of 2014 &  
I.A. No. 100 of 2014**

**Dated : 18<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s BSCPL Infrastructure Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Power Distribution Co. Ltd.& Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Matrugupta Mishra  
Ms. Ruth Elwin  
Ms. Shikha Ohri**

**ORDER**

Admit. Issue notice to the Respondents returnable on 26.03.2014.  
Dasti service is permitted. Registry is also directed to issue notice to the  
Respondents.

Post the matter on **26.03.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/pr